CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DLEHI

OA NO. 2599/2004

New Delhi this the 13th day of the July, 2005.

Hon'ble Mrs. Meera Chhibber, Member(Judicial).

- Dwarka Prasad, Binder-cum-Cutter R/o Type II,D Block, Quarter No.5, 2nd Floor, NCERT Flats, Naseerpur, Pappankala, New Delhi – 110045.
- Ramesh Kumar Dhyani, Storekeeper Grade-II R/o HT-II/37, NCERT Flats, Plot No.9, Pocket No.6, Naseerpur, Pappankalan, New Delhi – 110045.
- Surinder Singh Rawat, UDC, E.II Section, R/o GY-II29, NCERT Flate Plot No.9, Pocket No.6, Naseerpur, Pappankalan, New Delhi – 110045.
- Rajinder Singh Rawat, Storekeeper Grade –II R/o Type HT –II/38, NCERT Flats, Naseerpur, Pappankala, New Delhi – 110045.
- Proman Singh, UDC ET-11/16, NCERT Flats, Naseerpur, Pappan Kalan New Delhi.

Applicants.

(Shri S.N. Anand, Learned counsel for applicants)



Versus

National Council of Educational Research and Training (NCERT) Through its Secretary Sri Aurobindo Marg New Delhi-110016

Respondent

(Shri Sourve Chohan proxy for Sh. R.K. Singh counsel for respondent)

ORDER(ORAL)

Learned counsel for the applicants states that even though he has prepared the rejoinder in Jan, 2005 but applicants are not approaching him for the reasons best known to them nor has he been given any other instruction by the applicants.

In this view of the matter it seems applicants are not interested in prosecuting this case. This OA is dismissed for non prosecution.

(Meera Chhibber) Member(Judicial)

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